

From,

Krishna Swaroop Dhar Dwivedi, H.J.S.,  
I/c Joint Registrar (J)(Services),  
High Court of Judicature at  
Allahabad.

To,

The Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomti Nagar,  
Lucknow.

No. 560/Admin.(Services)/2021 Dated: Allahabad: November 27, 2021

**Subject:** Regarding nomination of Judicial Officers for participation in the Management Development Programme at Indian Institute of Public Administration (IIPA), New Delhi.

Sir,

With reference to your letter No. JTRI/1616 dated 18.11.2021 on the above mentioned subject, I am directed to inform you that Hon'ble Court has been pleased to approve the schedule of Management Development Programme/Capacity Building Programme which is going to be held from **06.12.2021 to 10.12.2021** at Indian Institute of Public Administration(IIPA), New Delhi.

I am further to say that Hon'ble Court has also been pleased to nominate the officers mentioned in enclosed lists 'A' & 'B' for the above mentioned training programme scheduled from **06.12.2021 to 10.12.2021** at Indian Institute of Public Administration (IIPA), New Delhi.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours faithfully,

**Encl.: As above**

sd/-

I/c Joint Registrar (J) (Services)

No. 560(i)/Admin.(Services)/2021 Dated: Allahabad: November 27, 2021

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. **Sri Amitabh Ranjan**, Registrar, Indian Institute of Public Administration (IIPA), I.P. Estate, Ring Road, New Delhi-110002.
3. All the concerned District & Sessions Judges, subordinate to High Court of Judicature at Allahabad with the request to kindly inform the officers concerned accordingly and direct them to report timely at Indian Institute of Public Administration (IIPA), New Delhi for the aforementioned training programme.
4. Joint Registrar (J)(Computer), High Court, Allahabad.

**Encl.: As above**

sd/-

I/c Joint Registrar (J) (Services)

## Judicial Training & Research Institute, U.P. Lucknow



### Special Training Programme on Management For Judicial Officers

Duration: 06.12.2021 to 10.12.2021

Sl. No	I.D.	Name Sri/Smt./Ms.	Designation	Place of Posting
1.	5397	MAYANK KUMAR JAIN	District & Sessions Judge	Kanpur Nagar
2.	6521	ANUPAM GOYAL	District & Sessions Judge	Hamirpur
3.	5466	SANJIV KUMAR	District & Sessions Judge	Amroha
4.	5602	SUDHIR KUMAR-III	District & Sessions Judge	Baghpat
5.	5605	SUSHIL KUMAR RASTOGI	District & Sessions Judge	Shahjahanpur
6.	2176	Dr.(Smt.) MANU KALIA	Addl. District & Sessions Judge	Bijnor
7.	5949	SUNIL KUMAR YADAV	Addl. District & Sessions Judge	Ramabai Nagar
8.	2177	LALIT NARAYAN JHA	Addl. District & Sessions Judge	Saharanpur
9.	5950	NARENDRA KUMAR-III	Addl. Principal Judge, Family Court	Shahjahanpur
10.	5988	ASHOK KUMAR-X	Spl. Judge (E.C. Act)	Aligarh
11.	1810	SMT. SHIV KUMARI	Chief Judicial Magistrate	Hathras
12.	1811	DIBYANAND	Chief Judicial Magistrate	Amroha
13.	1813	BHUPENDRA PRATAP	Judge Small Causes Court	Saharanpur
14.	1814	SUNIL KUMAR-II	Chief Judicial Magistrate	Bulandshahar
15.	1815	ABHAY PRATAP SINGH-II	Chief Judicial Magistrate	Kasganj
16.	1817	HIMANSHU KUMAR SINGH	Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
17.	1818	KULDEEP SINGH-II	Civil Judge (Senior Div.)	Hardoi
18.	1961	SMT. TOOLIKA BANDHU	Addl. Civil Judge (Sr.Div.)/ACJM.	Hardoi
19.	1819	ANIL KUMAR-XI	Chief Judicial Magistrate	Saharanpur
20.	1820	MAHENDRA KUMAR RAWAT	Civil Judge (Senior Div.)	Jalaun at Orai
21.	3203	SUSHRI AKANKSHA TIWARI	Addl. Civil Judge (Junior Div.)	Bahraich
22.	3204	HARIHAR GUPTA	Nyayadhikari, Gram Nyayalaya	Kiravali-Agra
23.	3205	PRATEEK TRIPATHI	Judicial Magistrate	Gorakhpur
24.	3206	SUSHRI AKAGRATA SINGH	Judicial Magistrate	Allahabad
25.	3207	GANDHRV PATEL	Addl. Civil Judge (Junior Div.)	Bahraich
26.	3208	SUSHRI PRIYA SINGH	Addl. Civil Judge (Junior Div.)	Mirzapur
27.	3209	SUSHRI MEETA PANDEY	Judicial Magistrate	Amroha
28.	3210	SUSHRI ANUJAYA KRISHNA	Civil Judge (Junior Div.)	Ramsanehigh at Barabanki
29.	3211	SHRAYANSH NIRANJAN	Addl. Civil Judge (Junior Div.)	Kanpur Nagar
30.	3212	AKHIL KUMAR NIJHAWAN	Civil Judge (Junior Div.)	Nazibabad-Bijnor
31.	3213	MOHD SHAHNAWAZ AHMAD SIDDIQUI	Judicial Magistrate	Rai Bareli
32.	3214	SUSHRI BINNY BALYAN	Civil Judge (Junior Div.)	Meerut
33.	3215	SUSHRI ANIMA MISHRA	Addl. Civil Judge (Junior Div.)	Rai Bareli
34.	3216	SUSHRI SAMALI MITTAL	Judicial Magistrate	Pratapgarh
35.	3217	NAVANIT KASYAP	Judicial Magistrate	Kasia-Kushi Nagar
36.	3218	SAURABH SHUKLA	Civil Judge (Junior Div.)	Purva-Unnao
37.	3219	ASHUTOSH PRASHANT SHUKLA	Civil Judge (Junior Div.)	Haidergarh-Barabanki
38.	3220	SIDDHARTH SHEKHAR SINGH	Nyayadhikari, Gram Nyayalaya	Madhuban-Mau
39.	3221	SUSHRI SUMAN	Civil Judge (Junior Div.)	Baghpat
40.	3222	SAURABH PANDEY	Judicial Magistrate	Maharajganj

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Sl. No	I.D.	Name Sri/Smt./Ms.	Designation	Place of Posting
1.	5607	ASHOK KUMAR YADAV-I	District & Sessions Judge	Sonbhadra
2.	1882	UTKARSH CHATURVEDI	Principal Judge, Family Court	Sultanpur
3.	1895	SYED MAOOZ BIN ASIM	Presiding Officer, Commercial Court	Kanpur Nagar
4.	5723	ADIL AFTAB AHMAD	Principal Judge, Family Court	Mau
5.	5990	GOPAL UPADHYAYA	Spl. Judge (E.C. Act)	Muzaffar Nagar
6.	2178	SMT. KAPILA RAGHAV	Spl. J. (SC/ST, Pev.of Atroci Act)	Kanpur Nagar
7.	5952	RADHE SHYAM YADAV-II	Add. District & Sessions Judge	Muzaffar Nagar
8.	5991	HIRA LAL-III	Spl. Judge (E.C. Act)	Rai Bareli
9.	2179	PARVENDRA KUMAR SHARMA	Spl. Judge (U.P. Dacoity.A.A.)	Agra
10.	1821	MANOJ KUMAR JATAV	Chief Judicial Magistrate	Muzaffar Nagar
11.	1822	HARIKESH KUMAR	Secretary, District Legal Services Authority	Sant Kabir Nagar
12.	1823	SMT. RACHNA	Civil Judge (Senior Div.)	Bijnor
13.	1824	SANJAY KUMAR-VI	Secretary, District Legal Services Authority	Barabanki
14.	1825	DR. SUNIL KUMAR SINGH-IV	Civil Judge (Senior Div.)	Lalitpur
15.	1826	SUNIL KUMAR-III	Civil Judge (Senior Div.)	Mahoba
16.	1827	MANOJ KUMAR-II	Chief Judicial Magistrate	Pratapgarh
17.	1875	ANAND PRIYA GAUTAM	Civil Judge (Senior Div.)	Shahjahanpur
18.	1828	RAVI KUMAR DIWAKAR	Civil Judge (Senior Div.)	Varanasi
19.	1829	SATYA PAL SINGH PREMI	Special C.J.M.	Allahabad
20.	3223	SUSHRI JYOTSNA RAI	Judicial Magistrate	Faizabad
21.	3224	SUSHRI INDU RANI	Add. Civil Judge (Junior Div.)	Nazibabad-Bijnor
22.	3225	DHRUV SINGH	Add. Civil Judge (Junior Div.)	Ghazipur
23.	3226	SUSHRI RICHA SHUKLA	Judicial Magistrate	Hardoi
24.	3227	SHWETANK CHAUHAN	Civil Judge (Junior Div.)	Sambhal-Sambhal at Chandausi
25.	3228	SUSHRI ISHA CHAUDHARY	Add. Civil Judge (Junior Div.)	Amroha
26.	3230	SMT. MANALI CHANDRA	Add. Civil Judge (Junior Div.)	Allahabad
27.	3231	SUSHRI PRAGATI RAGHUWANSHI	Add. Civil Judge (Junior Div.)	Amroha
28.	3232	SUSHRI SOUMYA BHARDWAJ	Judicial Magistrate	Hapur
29.	3233	SMT. PRAGYA SINGH	Add. Civil Judge (Junior Div.)	Agra
30.	3234	SUSHRI AISHWARYA CHANDRA	Add. Civil Judge (Junior Div.)	Pratapgarh
31.	3235	SMT. KHAIRUN NISA	Add. Civil Judge (Junior Div.)	Allahabad
32.	3236	SUSHRI SAUMYA MISHRA	Add. Civil Judge (Junior Div.)	Gonda
33.	3237	SUSHRI MEGHA CHAUDHARY	Add. Civil Judge (Junior Div.)	Budaun
34.	3238	JASEEM KHAN	Judicial Magistrate	Budaun
35.	3239	VARUN KAUSHIK	Judicial Magistrate	Baghpat
36.	3240	DEVPRIY SARASWAT	Judicial Magistrate	Jhansi
37.	3242	SUSHRI SONALI MISHRA	Civil Judge (Junior Div.)	Lucknow
38.	3243	SUSHRI AKANKSHA GUPTA	Add. Civil Judge (Junior Div.)	Ghaziabad
39.	3244	SUSHRI SHIPRA DUBEY	Add. Civil Judge (Junior Div.)	Ramabai Nagar
40.	3349	SUSHRI INDIRA DANU	Nyayadhikari, Gram Nyayalaya	Shahabad-Rampur